

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
STARRED QUESTION NO. 75
ANSWERED ON 04.02.2026

CITY ACCELERATOR PROGRAMME

***75. SHRI BIDYUT BARAN MAHATO
SHRI LUMBARAM CHOUDHARY**

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of objectives, implementation framework and major achievements of the City Accelerator Programme launched to promote rooftop solar energy adoption in urban areas;
- (b) the criteria for the selection of first thirty cities from ten States and the roles of urban local bodies, Power Distribution Companies (DISCOMs) and State nodal agencies defined under this programme;
- (c) the extent to which technical assistance, capacity building and policy support including deployment of dedicated teams is proposed to be provided to the participating cities;
- (d) whether the North-Eastern States have also been given priority under the said programme and if so, the details thereof;
- (e) whether any cities from Madhya Pradesh and Chhattisgarh have also been included among the first thirty cities selected; and
- (f) if so, the details of the progress made so far in Madhya Pradesh under the said programme, district-wise?

ANSWER

**THE MINISTER OF NEW & RENEWABLE ENERGY AND CONSUMER AFFAIRS,
& FOOD AND PUBLIC DISTRIBUTION**

(SHRI PRALHAD JOSHI)

- (a) to (f) A statement is laid on the table of the House.

STATEMENT

Statement referred to in reply of parts (a) to (f) of Lok Sabha Starred Question No. 75 to be answered on 04.02.2026 regarding City Accelerator Programme

(a) to (c) The Ministry of New and Renewable Energy (MNRE) in collaboration with the Shakti Sustainable Energy Foundation has launched the City Accelerator Program (CAP) in June 2025, with the main objective to fast-track rooftop solar (RTS) deployment under PM–Surya Ghar: Muft Bijli Yojana (PMSG: MBY) across 100 cities nationwide in two phases. In the initial phase 30 cities across 10 States have been selected based on criteria including:

- Urban population size and applications received on the PMSG Portal;
- Rooftop solar potential and existing adoption levels;
- Readiness and capacity of DISCOMs and State Nodal Agencies (SNAs); and
- Willingness of States and Urban Local Bodies (ULBs) to actively participate and support implementation.

The implementation framework follows a three-tier coordinated structure, wherein the MNRE, provides overall programme design, coordination and monitoring; State Governments and SNAs facilitate adoption through policy support and coordination with DISCOMs; and ULBs drive city-level awareness, facilitation and capacity-building activities on the ground.

The CAP is designed to address city-specific barriers to rooftop solar adoption through targeted interventions, including establishment of dedicated City Accelerator Cells, strengthened stakeholder coordination with DISCOMs, SNAs, vendors and ULBs, regular capacity-building programmes and awareness drives, and improved facilitation and grievance redressal mechanisms.

(d): Three cities of Assam namely Guwahati, Barpeta and Dibrugarh have been covered in the initial first 30 cities of the CAP.

(e): For the state of Madhya Pradesh, Bhopal, Jabalapur, Satna and Indore have been covered, while no city of the state of Chhattisgarh has been covered in the initial first 30 cities of the CAP.

(f) Under the CAP in the state of Madhya Pradesh, the City Accelerator Cells conducted structured engagements with Madhya Pradesh Urja Vikas Nigam Limited, DISCOMs of the State, ULBs, Banks, RTS vendors, and other stakeholders to support implementation of PMSG: MBY. These activities focus on sensitisation on scheme guidelines, roles, and processes, improving inter-agency coordination, and identifying implementation bottlenecks through meetings and field visits.